the State Trading Corporation has gone to increase the price of copra?

Shri Manubhai Shah: It has only mopped up the difference between the imported price and the ruling price of copra.

Shri Warior: Is it not a fact that because of this the milling trade has gone down and many of the mills have closed down?

Shri Manubhai Shah: No, Sir: not at all. As a matter of fact there is a persistent demand for it, but under the present foreign exchange situation we cannot afford to import more.

Shri Sreekantan Nair: May I know whether this copra sold by the STC at a premium is sold only to the actual import licence holders or it is sold to outsiders who do not have any import licence; and, if so, whether it is being given to those people who have been denied licences last year?

Shri Manubhai Shah: No, Sir. It is actually given, as the House is aware to the actual users through their regular associations-one for Kerala, another for non-power soap association and the third for the All India :Soap Association.

Shri Sreekantan Nair: I want know whether it is given to actual licence holders or whether it is given as an additional quota. That is my question.

Shri Manubhai Shah: This is given to actual users in replacement of their entitlement.

Voluntary code of discipline

Shri Bhagwat Jha Azad: *526. Shri Bhakt Darshan: Shri Yashpal Singh: Shri Priya Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether, since the adoption of the Voluntary Code of Discipline in

1958, industrial disputes have decreas-

(b) whether the Voluntary Code of Discipline has been accepted by all managements and the employees?

The Minister of Labour in Ministry of Labour and Employment (Shri Hathi): (a) In 1961 the number of industrial disputes was less than in 1958.

(b) Yes, by all Central organisations of employers and workers, and all managements in the public sector except Indian and Eastern Newspaper Society and Press Trust of India in the private sector and Railways and Defence undertakings in the sector.

Shri Bhagwat Jha Azad: The hon. Minister has stated that the Code of Discipline has been accepted mainly in the public sector. What is the progress in this direction so far as the private sector is concerned?

Shri Hathi: I said that it has been accepted by all Central Organisations of Employees and Workers in the private sector except the Indian and Eastern Newspaper Society and PTI.

Shri Bhagwat Jha Azad: In light of the successful implementation of the Code of Discipline, do Government propose to bring about change in the Code of Discipline so that those who are left outside can also be brought under the purview of the Code?

Shri Hathi: Discussions are going on and we are thinking of bringing them also under the Code.

भी भक्त दर्शन: श्रीमन, क्या माननीय मंत्री जी उन लाभों पर प्रकाश डालेंगे जो कि इस नई योजना के कार्यान्वत करने के बाद हुए हैं? अर्थात परिस्थिति में कितना मुघार हुमा है, क्या इस पर वे प्रकाश डालेंगे ?

Shri Hathi: Well, if we want judge the results, we can judge

from one important angle, and that is the man-days lost in 1958 and 1961. Whereas the man days lost in 1958 was 78 lakhs it was only 48 lakhs in 1961.

Oral Answers

श्री यशपाल सिंह: जिन्होंने इस संहिता को नहीं माना है उनके लिए सरकार क्या कर रही है ?

श्री हांची : उनके साथ विचार विमर्ष नैगोसिएशन्स हो रहों है।

Shri S. M. Banerjee: It appears from the reply of the hon. Minister that railways and defence industries in the public sector have not accepted or implemented the Code of Discipline. I want to know the reasons which have been advanced by them for non-implementation. What steps have been taken by Government to see that they also implement it?

Shri Hathi: It is not as if the defence industries have not accepted it. They have only stated that it requires certain modifications, having regard to the special circumstances prevailing there. Similarly, railways have also accepted it. They have proposed a Code which is not very much different, with some changes.

Shri Sham Lal Saraf: Has the adoption of this Voluntary Code of Discipline any effect upon the productivity of these units, either quantitatively or qualitatively?

Shri Hathi: In so far as the loss of man days has decreased, naturally it has resulted in increase in production.

श्री कछवाय: क्या सरकार को यह पता है कि इंटक जैसे मजदूर संगठन मिलों में मनमानो चलाते हैं ?

श्री हाथी: इंटक ने तो कोड ग्राफ डिसिप्लिन मान लिया है। लेकिन जब कोई ऐसा किस्सा होता है जहां लोगों ने कोड ग्राफ कंडक्ट का बीच किया हो तो उनके खिलाफ इंटक कार्रवाई करता है। Shri Tridib Kumar Chaudhuri: The hon. Minister has stated that the railways and the defence industries have suggested some modifications. May I know whether the workers' unions in these establishments have accepted the Code or they have also on their part suggested some corresponding modifications? What is the state of the Code of Discipline in these industries?

Shri Hathi: Actually, what we have suggested for the defence organisations is that these changes will have to be in consultation with the workers. For example, in Hindustan Aircraft the draft Code of Discipline is being considered by the management in consultation with the union.

श्री विभूति मिश्रः में जानना चाहता हूं कि वालेंटरी रोड ग्राफ डिसिप्लिन का चीनी मिलों के वर्करों ग्रौर चीनी मिलों के मालिकों पर क्या ग्रसर पड़ा है? उस में है हड़ताल ग्रौर गो स्लो वगैरह कुछ कम हुग्रा है?

श्री हाथी : इस का जवाब मैं ने दे दिया कि जो मैन डैज में कमी हुई है वही ग्रसर हुग्रा है ।

श्री विभूति मिश्रः मैं चोनी मिलों के बारे में पूछ रहा हूं। गन्ना जो कि पेरिशेबल कमोडिटी है, ग्रगर उस में हड़ताल हो जाय या गो स्लो हो जाये तो उस से किसानों का भी नुक्सान होता है ग्रीर सरकार का भी नुक्सान होता है। मैं इस का स्पेसिफिक जवाब चाहता हूं।

ग्रध्यक्ष महोदयः इस का जो जवाब उन के पास था वह उन्होंने दे दिया है।

श्री विभूति मिश्रः मैं खास तौर से चीनी मिलों के बारे में पूछ रहा हूं। उसका जवाब दिया जाय।

श्री हाथी: जहां जहां भी बीच होती है, वहा हम ग्रध्यक्ष महावयः जबर्तुतक माप चीनी मिलों का जिक्र नहीं करेंगे, मेम्बर साहब नहीं बैठेंके।

श्री हाथी : मैं उसके बारे में खास तौर से नहीं जानता हं।

Shri Sonavane: How many breaches were committed, what are the names of those trade unions and what action has been taken against them?

Shri Hathi: About the breach of the Code of Discipline we have got a Division which deals with this and which tries to see whether the breach was on the part of the employers or was on the part of the Unions. In the Central sphere, if he wants the figures Unionwise, the number of cases requiring action. . . .

Mr. Speaker: If it is a long answer, it might be laid on the Table.

Shri Hathi: All right, Sir.

Shri A. P. Sharma: The hon. Minister has stated that the Railways have proposed certain changes. Is he in a position to tell us the exact nature of the changes that are proposed?

Shri Hathi: They are still in the proposal stage. But they have made certain suggestions so far as the grievance procedure is concerned, and they will I hope discuss that with the representatives of the Unions.

Raid by Nepali border patrol Police

Shri Yallamanda Reddy:
| Shri K. N. Tiwary:
| Shri Bibhuti Mishra:
| Shri Raghunath Singh:
| Shri Yogendra Jha:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that two persons were shot dead by a Nepalese border patrol police in village Jharokhar in the Ghorasahan police circle of the Champaran District in Bihar; and (b) if so, action taken in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir. On the night of June 28, 1962, five persons were sleeping in the room of a house belonging to one Shri Ram Lochan Chowdhury in the village of Jharokhar, Police Station Ghorasahan, District Champaran, Bihar. At about mid night five Nepali policemen entered the house, went into the room where these persons were sleeping and opened fire. They killed two persons and inflicted grievous injuries on a third. The remaining two persons managed to escape unhurt. No Indian national was killed or injured.

(b) A note of protest over this incident was handed over to the Royal Nepalese Embassy in New Delhi on July 11, 1962.

श्री क० ना० तिवारी: नेपाल और इंडियन बार्डर पर धाये दिन ऐसी घटनायें घटती हैं, तो क्या वहां के लोगों को प्रोटेक्शन देने के लिये कोई खास इन्तजाम किया गया है?

Shrimati Lakshmi Menon: It has already been pointed out in this House that adequate measures are taken for the protection of our border.

Shri Ansar Harvani: May I know if the Government are aware that often the Nepalese policemen Indian villages and kidnap the Nepalese Congressmen from there? If so, what action is being taken to protect those Nepalese Congressmen who have taken refuge in this country?

Shrimati Lakshmi Menon: Whenever any such incident takes place, according to the procedure laid down in the communique issued when His Majesty was here, we appoint a commission of inquiry to find out whether the thing has really happened. Three such inquiries have taken place and in everyone of them it was said that we have not given shelter to the